

113

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

SPECIAL BENCH

CP (Appeal) No. 548/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	As Idea Communication Factory Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. U Mohan Ran Gouke Pr Applicant Co 
14/9/18

ORDER

The Ld. Pr.CS appears for the Appellant.

List it on 26.10.2018 for hearing.


(Jinan K.R.)
Member(J)